## Need for guidelines for hawkers

2388. SHRI N. BALAGANGA: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether it is a fact that there are large number of hawkers in and around the pilgrimage places, if so, the details thereof;
- (b) whether Government is planning to make out some guidelines/directives so that they do not cause undue harm to the pilgrims, if so, the details thereof and if not, the reasons therefor; and
  - (c) the steps taken by Government to prevent nuisance for the pilgrims?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (DR. GIRIJA VYAS): (a) There are large number of vendors in all the cities including religious/pilgrim places however separate data is not available with the Ministry of Housing & Urban Poverty Alleviation.

(b) and (c) In order to protect the rights of urban street vendors and to regulate street vending activities, the Ministry of Housing & Urban Poverty Alleviation has proposed enactment of a Central Act namely, 'The Street Vendors (Protection of Livelihood and Regulation of Street Vending) Bill, 2013'. The Bill has been passed by Lok Sabha on 6th September, 2013 and the same is pending in Rajya Sabha for consideration and passing. The proposed Act provides for formulation of Scheme/Rules and Bye-laws for street vending activities by the concerned State/UT Governments and Urban Local Bodies depending on the local conditions.

## Schemes for economically weaker sections

2389. SHRI AMBETH RAJAN: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) whether Government has conceived any scheme for weaker sections especially SCs/STs to have proper toilet facilities; and
  - (b) if so, the details thereof, and if not, the reasons therefor?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (DR. GIRIJA VYAS): (a) and (b) Ministry of Housing & Urban Poverty Alleviation is implementing Integrated Low Cost Sanitation (ILCS) scheme to assist the States